

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	A No 42/19 & IA 196/19 & IA 197/19 (IA 196/19 – For Stay & IA 197/19 – Exemption from filing Dim Annexures)	Tata Power Delhi Distribution Ltd. Vs. Central Electricity Regulatory Commission & Ors.	4304/2018 Dated 02/11/2018	29/01/2019	J. Sagar Associates for R-20	26/02/2019 Court-I
2.	A No. 55/19	M/s. Shree Cement Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	4860/2018 Dated 10/12/2018	04/02/2019	--	26/02/2019 Court-II
3.	IA 224/19 in DFR No 4140/18 (IA 224/19 – Delay in re-filing)	Adani Electricity Mumbai Limited Vs. The Maharashtra Electricity Regulatory Commission & Ors.	4140/2018 Dated 25/10/2018	04/02/2019	--	26/02/2019 Court-I
4.	IA 226/19 in DFR No 4141/18 (IA 226/19 – Delay in re-filing)	Adani Electricity Mumbai Limited Vs. The Maharashtra Electricity Regulatory Commission & Ors.	4141/2018 Dated 25/10/2018	04/02/2019	--	26/02/2019 Court-I
5.	IA 230/19 & IA 229/19 in DFR No 4168/18 (IA 230/19 – Delay in re-filing & IA 229/19 - Leave to file the appeal)	Captive Power Producer's Association Vs. Maharashtra Electricity Regulatory Commission & Anr.	4168/2018 Dated 26/10/2018	04/02/2019	Rimali Batra for R-2	27/02/2019 Court-I
6.	IA 231/19 in DFR No 4366/18 (IA 231/19 – Delay in filing)	M/s. Him Urja Private Limited Vs. Uttarakhand Power Corporation Limited & Anr.	4366/2018 Dated 12/11/2018	06/02/2019	--	27/02/2019 Court-II
7.	A No 56/19	The Madhya Pradesh Textile Mills Association Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	4802/2018 Dated 06/12/2018	06/02/2019	--	27/02/2019 Court-II

8.	IA 232/19 & IA 233/19 in DFR No 4481/18 (IA 232/19 – Leave to file the appeal & IA 233/19 – Delay in filing)	Indowind Energy Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	4481/2018 Dated 19/11/2018	06/02/2018	--	27/02/2019 Court-II
9.	IA 268/19 in DFR No 4640/18 (IA 268/19 – Delay in filing)	Punjab Energy Development Agency (PEDA) Vs. Punjab State Electricity Regulatory Commission & Ors.	4640/2018 Dated 28/11/2018	13/02/2019	J. Sagar Associates for R-2	28/02/2019 Court-II
10.	A No 62/19 & IA 270/19 (IA 270/19 – For Stay)	Shri. T. Gowranna Vs. Karnataka Electricity Regulatory Commission & Ors.	4593/2018 Dated 26/11/2018	13/02/2019	Shahbaz Hussain for R-2	28/02/2019 Court-I
11.	IA 271/19 & IA 272/19 in DFR No 4770/18 (IA 271/19 – Leave to file the appeal & IA 272/19 – Delay in filing)	Tulsyan NEC Limited Vs. Bangalore Electricity Supply Company Limited & Anr.	4770/2018 Dated 04/12/2018	14/02/2019	Time Barred	28/02/2019 Court-II
12.	A No 63/19	M/s. Railway Energy Management Company Limited Vs. Jaipur Vidyut Vitran Nigam Limited & Ors	5038/2018 Dated 20/12/2018	14/02/2018	--	28/02/2019 Court-I

Dated: 22/02/2019

**Sd/-
Dy. Registrar**